

## Jammu and Kashmir Pollution Control Committee

258

Parivesh Bhavan, Forest Complex || Silk Factory Road  
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008  
Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

**The Consultant Judicial,  
Hon'ble National Green Tribunal,  
Principal Bench,  
New Delhi.**

No: JKPCC/NGT/OA 253/ 765

Date:- 07-09-2024

**Sub:- Compliance Report of the J&K PCC in OA No. 253 of 2023 titled "Raja Muzaffar Bhat V/s Union Territory of J&K .**

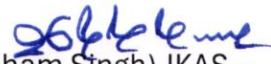
Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi vide dated **24.05.2024** in OA No. **253 of 2023** titled "**Raja Muzaffar Bhat V/s Union Territory of J&K**", the Compliance Report of the J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the Compliance Report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Your faithfully,

**Encl:- As Above**

  
(Ghansham Singh) JKAS 7.9.24  
Member Secretary  
J&K PCC

Copy to the:-

- 1) Sh. G.M Kawoosa, Government Standing Counsel for UT of Jammu and Kashmir, New Delhi for information and necessary action.

**Before the Hon'ble National Green Tribunal  
Principal Bench, New Delhi**

Original Application No. **253 of 2023**

**IN THE MATTER OF**

**Raja Muzaffar Bhat v/s Union Territory  
of J&K**

**Compliance Report of Jammu and Kashmir Pollution Control Committee in compliance to Hon'ble National Green Tribunal directions dated 24.05.2024 passed in OA No. 253 of 2023 titled "Raja Muzaffar Bhat v/s Union Territory of J&K .**

**Background:**

That the Hon'ble National Green Tribunal was pleased to pass following directions vide order dated **24.05.2024** in **OA No. 253 / 2023:-**

1. *"The J&K PCC is directed to furnish the information in respect of the generation and processing of MSW in the following tabulated form:-*
2. *"Let the reports in terms of the above be filed by the respondent J&K PCC and the CEO, Poonch and District Magistrate, Poonch within eight weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.*

**Status Report:**

In compliance to the Hon'ble National Green Tribunal directions dated 24-05-2024 in **OA No. 253 of 2023**, the Chief Executive Officer, Municipal Council, Poonch was directed to furnish the status of legacy waste, daily solid waste generation and treatment detail and detail of leachate collection and treatment vide this office letter No. JKPCC/Sc./OA/253-2023/2024/276-

279; dated 06-07-2024 in the prescribed format (**Copy enclosed as Annexure 'A'**). **260**

The Chief Executive Officer, Municipal Council Poonch has submitted the details of Solid Waste and legacy waste on the prescribed format vide his office No. MCP/2024-25/519; dated 10.07.2024 (**Copy enclosed as Annexure 'B'**). The report indicates that:

1. There is total of 15000 MT of legacy waste lying in ward No. 11, Poonch.
2. Action Plan has been approved and Tender floated for bioremediation of legacy waste, which shall commence from August 2024.
3. Segregation at source being practiced and recyclables are being channelized through rag pickers.
4. Till now, daily generated mixed waste (11 TPD) is being dumped on the same site.
5. Windrow composting unit of capacity 4 TPD is proposed at site of legacy waste till no alternate site is identified.
6. Revenue department requested to provide 1 acre of alternate land for establishment of SWM facility.

Detailed Information in respect of Solid waste generation and treatment in prescribed tabulated form is also enclosed as **Annexure 'C'**.


Furthermore, Deputy Commissioner, Poonch has been requested to recover the levying of Environmental Compensation from the Chief Executive Office, Municipal Council, Poonch as an Arrears of Land Revenue and get the same deposited in the online Environmental Compensation Fund Account No. 0023040510000001 of the J&K Pollution Control Committee with J&K Bank interest @ 12 % vide this office

No. JKPCC/NGT/OA-253/740 dated 30-08-2024 (**Copy enclosed as Annexure-D**)

For taking penal action against the defaulting officers of office of the Chief Executive Officer, Municipal Council, Poonch, matter was taken up with the Director Urban Local Bodies, Jammu vide this office letter No. JKPCC/Sc/Misc/2024/361 dated 18-07-2024 (**Copy enclosed as annexure- E**). The Director, Urban Local Bodies, Jammu has furnished the list of the officers who have remained posted in different Municipalities of Jammu division during the las 5 years including the MC, Poonch in the District Poonch. 5 Executive Officers have remained posted during the last 5 years vide No. DULBJ/2024/2308 dated 20-07-2024 (**Copy enclosed as Annexure-F**). Necessary documents are under preparation for initiating penal action / prosecution against defaulting officers as warranted under the relevant provisions of Environment (Protection) Act, 1986.

**Prayer:**

In the premises, it is therefore respectfully prayed that the compliance report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.

  
(Ghansham Singh)  
Member Secretary 7.9.24  
J&K PCC

**Jammu and Kashmir Pollution Control Committee**

Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180 006

|| Silk Factory Road  
Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

**Chief Executive Engineer,  
Municipal Council,  
Poonch.**

**REMINDER**

**No.:** JKPC/Sc./OA 253-2023/2024/276-279

**Date:** 06-07-2024

**Sub:** OA No. 253-2023 titled "Raja Muzzaffar Bhat V/s Union Territory of Jammu & Kashmir".

**Ref:** No.: JKPC/Sc./OA 253-2023/2024/144-147; dt: 12-06-2024


Sir,

With reference to this office No. JKPC/Sc./OA 253-2023/2024/144-147; dt: 12-06-2024 as per the subject captioned above, information in respect of the generation and processing of Municipal Solid Waste, to be submitted to Hon'ble NGT in prescribed formats, in compliance to the directions issued vide dated 24.05.2024 is still awaited.

Accordingly, you are once requested to furnish the requisite information in prescribed formats, enclosed as **Annexure I & II** by or before **10.07.2024**.

Encls: As Above

Yours faithfully,

  
(Ghansham Singh) JKAS  
Member Secretary 5.7.24

**Copy to:**

1. Director, Urban Local Bodies, Jammu for Information.
2. Regional Director, J&K Pollution Control Committee, Jammu for information.
3. Divisional Officer, Poonch for information & necessary action

**Jammu and Kashmir Pollution Control Committee**Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180 006|| Silk Factory Road  
Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

**Chief Executive Engineer,  
Municipal Council,  
Poonch.****No.: JKPCC/Sc./OA 253-2023/2024/144-147****Date: 12-06-2024****Sub: OA No. 253-2023 titled "Raja Muzaffar Bhat V/s Union Territory  
of Jammu & Kashmir".****Ref: NGT order dated 24.05.2024.**


Sir,

Please refer to the subject & reference cited above. In this connection, I am to convey that information in respect of the generation and processing of Municipal Solid Waste is to be submitted to Hon'ble NGT in prescribed formats in compliance to the directions issued vide dated 24.05.2024 (copy enclosed).

As such, you are requested to furnish the requisite information in prescribed formats, enclosed as **Annexure I & II** by or before **30.06.2024**.

Encls: As Above

Yours faithfully,

  
(Ghansham Singh) JKAS  
Member Secretary 12-6-24

**Copy to:**

1. Director, Urban Local Bodies, Jammu for Information.
2. Regional Director, J&K Pollution Control Committee, Jammu for information
3. Divisional Officer, Poonch for information & necessary action.



(B) Daily Solid Waste Generation & treatment details:-																
(i) Names of District	(ii) Waste generation (in TPD)	(iii) Break up of Waste Generated (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final Destination of Each of components of (iv)	(vi) Break up details of waste processing					(vii) Action Plan to Process 100 % Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time lines	Budget outlay	Proposal
	State/UT	Urban Areas (ULB)	Rural Areas	Organic Material (Wet Waste)	Inserts	RDF	Other									

(C) Details of Leachate Collection And Treatment			
Generation of Leachate in MLD	Garland drain around the Leachate dump	Capacity of the dump to collect Leachate from Garland drain	Treatment of Leachate

Office of the Municipal Council Poonch  
\*\*\*\*\*

The Member Secretary,  
J&K PCC,  
J&K Jammu.

No. MCP/2024-25/579

Dated: 10.07.2024

Subject: - OA No. 253-2023 titled "Raja Muzaffar Bhat Vs Union Territory of Jammu & Kashmir".

Sir,

Kindly refer the subject cited above, in this connection; the requisite information i.e generation and processing of Municipal Solid Waste, to be submitted to Hon'ble NGT in prescribed formats are enclosed for favour of kind perusal.

SC(A)(AN)

Yours faithfully

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13.7.24

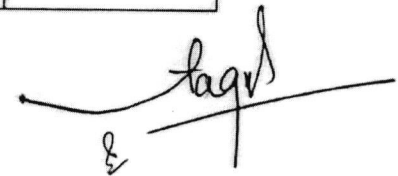
  
Chief Executive Officer,  
Municipal Council Poonch.

Copy to the:-

1. Director Urban Local Bodies Jammu for kind information.
2. Divisional Officer, PCC Poonch for favour of information.

## Annexure-I

<b>(A) Legacy Waste:-</b>											
(i) Name of District	(ii) Legacy waste site	(iii) Area covered by the legacy waste	(iv) Quantit y of the waste (in MT) in each site	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destinati on of the compone nts at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked budget
				a) Inerts (%) (Const. waste, wood, glass, etc)	b) Compost (%) organic,	c) RDF (%) plastic	d) if any other material (%)				
Poonch	W. No. 11	4 acre	15000	20	40	35	5	Bio Remediation	December 2024.	--	Action plan has been approved on 11 <sup>th</sup> NARC meeting held on 05-01-2024. Tender has been floated on JK tender for bioremediation of legacy waste. The work will be started by August-2024.

  
 &









(A) Legacy Waste:											
(i) Name of District	(ii) Legacy waste site	(iii) Area covered by the legacy waste	(iv) Quantity of the Waste (in MT) in each site	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget
				a) Inerts (%) (Construction Waste, Wood, Glass, etc)	b) Compost (%) organic.	c) RDF (%) Plastic	d) If any other material (%)				
Poonch	W. No. 11	4 acre	15000	20	40	35	5	Nil as of now.	December 2024(as per CEO MC, Poonch Report).	N/A	As reported by CEO, MC Poonch. Action plan has been approved in 11 <sup>th</sup> NARC meeting held on 05-01-2024.  The agreement has been signed and work will be started in the September 2024.

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<b>(B) Daily Solid Waste Generation &amp; treatment details:-</b>																
(i) Names of District	(ii) Waste generation (in TPD)	(iii) Break up of Waste Generated (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final Destination of Each of components of (iv)	(vi) Break up details of waste processing					(vii) Action Plan to Process 100 % Waste		
				a)	b)	c)	d)		Energy Plants (Waste to Energy Plants)	Bio Compost Units	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time lines	Budget outlay	Proposal
Poonch	11.350	11 TPD	0.350	Nil				Banks of River Suran	NA. There is no waste processing plant as of now.					December, 2024	85.33 lacs.	3 No. of waste processing units including Bio-gas plant.

<b>(C) Details of Leachate Collection And Treatment (Not Applicable)</b>			
Generation of Leachate in MLD	Garland drain around the Leachate dump	Capacity of the dump to collect Leachate from Garland drain	Treatment of Leachate

## Legacy Waste

(i)Name of District	(ii)Legacy waste sites	(iii)Area covered by the legacy waste	(iv)Quantity of the waste (in MT) in each site	(V)Composition of the waste				(vi)Process adopted to remediate at each site	(vii)Timelines to process at each site	(viii)Final Destination of the Components at (v)	(ix)Action Plan to remediate and recover the sites at (iii) (in Sq Km) with earmarked Budget
				Inerts (%) (Construction Waste, Wood, Glass Etc)	Compost (%) Organic	RDF(%) Plastic	if any other material (%)				
Poonch	Near River Sites	District Poonch (Rural areas)	0.05	0.02	0.01	0.02	0	Through hiring agencies & through rackpickers	weeks time or whenever required	Sold further to Kabarais	50 kanal

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Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

**Deputy Commissioner,  
Poonch.**

No. JKPC/NGT/OA-253/740

Date: 30-08-2024.

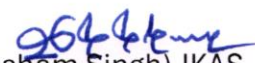
**Sub: Recovery of Environmental Compensation levied upon Chief Executive Officer  
Municipal Council, Poonch.**

Sir,

Please refer to this office letter No. JKPC/OA-253/2024/945-952 dated 18-04-2024 in the above captioned subject (**Copy enclosed**), whereunder, request was made for recovery of Environmental Compensation levied upon the Chief Executive Officer, Municipal Council, Poonch vide order No. 06-JKPC of 2023 dt. 22-02-2023 (**Copy enclosed**). Subsequently, Environmental Compensation was again levied upon the Chief Executive Officer, Municipal Council, Poonch for violation of the Solid Waste Management in District Poonch vide Order No. 01-JKPC of 2024 dt. 22.05.2024 (**Copy enclosed**)

It is once again requested to kindly get the levied Environmental Compensation recovered from the Chief Executive Office, Municipal Council, Poonch as an **Arrears of Land Revenue** and get the same deposited in the online Environmental Compensation Fund Account No. 0023040510000001 of the J&K Pollution Control Committee with J&K Bank interest @ 12 %.

Yours faithfully,

  
(Ghansham Singh) JKAS  
Member Secretary 30.8.24  
J&K PCC

Copy to:

1. Regional Director, J&K Pollution Control Committee, Jammu.
2. Chief Executive Officer, Municipal Council, Poonch for information and compliance.

**Jammu and Kashmir Pollution Control Committee**

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Director,  
Urban Local Bodies,  
Jammu.

No.: JKPCC/Sc. /Misc. /2024/361

Date: 18-07-2024

**Sub: Violation of Solid Waste Management Rules, 2016 by Local Bodies.**


Sir,

Please refer to the subject cited above. In this connection, I am to convey that the Hon'ble NGT during the course of hearing in different cases has directed J&KPCC to proceed with prosecution of officials/ officers who are responsible for violation of Solid Waste Management / Plastic Waste Management / C&D Waste Management Rules.

Accordingly, you are requested to kindly provide us the list of officials / officers who have held executive positions from 2019 onwards for the following Local Authorities.

- |                   |                  |
|-------------------|------------------|
| 1. MC, Bhandarwah | 5. MC, Rajouri   |
| 2. MC, Batote     | 6. MC, R. S Pura |
| 3. MC, Udhampur   | 7. MC, Nowshera  |
| 4. MC, Poonch.    |                  |

Yours Sincerely

  
Ghansham Singh JKAS  
Member Secretary 18-7-24



**Government of Jammu and Kashmir,  
Directorate of Urban Local Bodies, Jammu**

(Near Railhead Complex Opposite Petrol Pump, Jammu.)

(Ph/Fax: 0191-2470050)

(Mail ID: [dlbjammu@gmail.com](mailto:dlbjammu@gmail.com))

(Website: <https://ulbjammu.jk.gov.in/>)

The Member Secretary,  
J&K Pollution Control Committee,  
Jammu.

No:-DULBJ/2024/2368

Dated:- 20-7-2024

**Subject:-Violation of solid Waste Management Rules, 2016 by Local Bodies.**

Sir,

Kindly refer to your communication No:- JKPCC/SC/Misc/2024/361 dated 18/07/2024 regarding the subject cited above. In this connection, the requisite information of Executive Officers posted in concerned ULBs is mentioned below for your perusal:-

S.No.	Name of the ULB	Name of Executive Officer	Period of posting	Present status of Executive Officer
1	Municipal Committee Bhaderwah	Sh. Mohd Ashraf Zargar	01.08.2016 to 16.10.2020	Retired
2		Sh. Yousuf Ul Umar	17.10.2020 to 30.04.2023	Active service
3		Sh. Sanjay Sharma	01.05.2023 to 14.02.2024	Active service
4		Sh. Ravi Saini	15.02.2024 till date	Active service
5	Municipal Committee, Batote	Sh. Ravinder Kumar (Addl.)	21.12.2019 to 16.10.2020	Retired
6		Sh. Ninad Sen	17.10.2020 to 17.04.2021	Active service
7		Sh. Sanjay Kumar	18.04.2021 to 13.10.2022	Active service
8		Sh. Muneer Ahmed	15.10.2022 to 22.01.2024	Retired
9		Sh. Sudershan Singh (Addl.)	23.01.2024 to 13.02.2024	Active service
10		Sh. Rajesh Kumar	15.02.2024 to 30.06.2024	Retired
11	Municipal Council, Udhampur	Sh. Santosh Kotwal	04.07.2016 to 16.10.2020	Retired
12		Sh. Sanjeev Gandotra	16.10.2020 to 31.08.2021	Retired
13		Sh. Amit Choudhary	02.09.2021 to 14.09.2022	Active service
14		Sh. Dalip Kumar Abrol	15.09.2022 to 30.09.2023	Retired
15		Sh. Amit Sharma	03.10.2023 to 15.03.2024	Active service
16		Sh. Nitin Gupta	16.03.2024 to 24.06.2024	Active service
17		Sh. Vishal Kumar Sadhotra	25.06.2024 to till date	Active service
18	Municipal Council, Poonch	Sh. Gharu Ram (CEO)	01/2019 to 09/2020	Retired
19		Sh. Mushtaq Hussain	10/2020 to 09/2022	Active service
20		Sh. V.P. Singh Look after E.O.	10/2022 to 03/2023	Active service
21		Sh. Mushtaq Hussain (Addl.)	04/2023	Active service
22		Sh. Mohd Hanief Look after E.O.	05/2023 to 08/2023	Active service
23		Sh. Mohd Yaqoob	09/2023 to till date	Active service
24	Municipal Council, Rajouri	Sh. Mohd Bashir	08/2018 to 06/2019	Retired
25		Sh. Manzoor Ahmed Lone	07/2019 to 12/2019	Retired
26		Sh. Kasturi Lal Raina	01/2019 to 04/2020	Retired
27		Sh. Mushtaq Hussain	05/2020 to 10/2020	Active service
28		Sh. Kalaish Chander Sharma	11/2020 to 04/2021	Retired
29		Sh. Mohd Yaqoob	05/2021 to 10/2023	Active service
30		Sh. Mushtaq Hussain	11/2023 to 22.02.2024	Active service
31		Sh. Mohd Yousf-Ul- Umar	23.02.2024 to till date	Active service
32	Municipal Committee, R S Pura	Sh. Kailash Chander	27.08.2028 to 17.10.2020	Retired
33		Sh. Subash Chander	17.10.2020 to 15.10.2022	Active service
34		Sh. Ravi Saini	15.10.2022 to 14.02.2024	Active service
35		Sh. P. R. Sangra	15.02.2024 to 21.06.2024	Active service
36		Sh. Vinod Kumar	21.06.2024 to till date	Active service



37	Municipal Committee, Nowshera	Sh. Kasturi Lal Raina	08/2017 to 03/2020	Retired
38		Sh. Mohd Yaqoob	10.2020 to 04/2021	Active service
39		Sh. Subash Chander Raina	04/2021 05/2021	Active service
40		Sh. Raju Samyal (Tehsildar)	05/2021 to 04/2023	Active service
41		Sh. Mushtaq Hussain	05/2023 to 10/10/2023	Active service
42		Sh. Varinder Pal Singh (Addl.)	11/10/2023 to 22/02/2024	Active service
43		Sh. Jodh Raj (Addl.)	23/02/2024 to 07/07/2024	Active service
44		Sh. Anish Gondotra	12/07/24 to till date	Active service

Yours faithfully,

  
**Director**  
**Urban Local Bodies,**  
**Jammu**